

C. A. T. Bench, JAIPUR

Date of Order

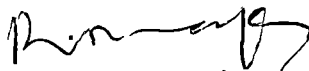
M.P. No. D-573/92.

orders

15.3.93.

Mr. R.N. Mathur, counsel for applicants.

The defects have not been removed although a number of opportunities have been given. The registration of the M.P. is, therefore, declined.


(B.B. Mahajan)
A.M.


(D.L. Mehta)
V.C.

Copy sent to applicant for counsel

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Dated 23/4/93